

ITEM NO.112

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1783/2023

GUDDU ALIAS HASEEB KHAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

**MR. JASBIR SINGH MALIK, ADVOCATE (Non-AOR), shown AS AMICUS CURIAE
for the appellant.**

**IA No. 73495/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

Date : 11-06-2026 This matter was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR**

(PARTIAL COURT WORKING DAYS BENCH)

**For Appellant(s) : Mr Jasbir Singh Malik, Adv.
Ms Prachi Sohi, Adv.
Ms Nitika Dubey, Adv.
Jail Petition, AOR**

**For Respondent(s) : Mr. Vikas Bansal, Adv.
Mr. Yasharth Kant, AOR
Ms. Prerna Sharma, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

At joint request, list after partial court working days.

**(CHETAN ARORA)
ASTT. REGISTRAR-cum-PS**

**(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)**